

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2018
NAME OF THE PETITIONER(S) : P.M. GURUDAS & 1 ORS
NAME OF THE RESPONDENT(S) : HOTEL GURU PVT LTD & 6 ORS
UNDER SECTION : SEC 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	Raman Ramesh Kumar	Counsel for R7	[Signature]
2	Niranjan Rajagopalan D.G. Hari Prasath for G.R. Associates	Counsel for R4 R5	[Signature]
	M. ARUL RAS FOR J. LENIN	COUNSEL FOR PETITIONER	M. Anil Raj

ORDER

Due to administrative exigencies in relation to sitting in Court-II, the matter could not be taken up today. Post this matter on 19.03.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)